

(1875) 07 CAL CK 0005

Calcutta High Court

Case No: None

Hyder Ali

APPELLANT

Vs

Jafar Ali

RESPONDENT

Date of Decision: July 15, 1875

Acts Referred:

- Rent Law of Bengal, L.P. Act, 1869 - Section 98

Citation: (1876) ILR (Cal) 183

Hon'ble Judges: Richard Garth, C.J; Macpherson, J

Bench: Division Bench

Judgement

Richard Garth, C.J.

The Judge of the Small Cause Court is right in thinking that the Small Cause Court has no jurisdiction, as the suit is clearly one which might and ought to have been brought u/s 98 of Bengal Act VIII of 1869.